GOVERNMENT OF INDIA
MINISTRY OF POWER
RAJYA SABHA
UNSTARRED QUESTION NO.797
ANSWERED ON 08.02.2022

RURAL ELECTRIFICATION

797 # SHRI NEERAJ DANGI:

Will the Minister of **POWER**
be pleased to state:

(a) the State-wise details of schemes initiated in the power sector in various States along with the State of Rajasthan;

(b) the details of funds released State-wise during the last three years and the current year; and

(c) the total number of villages electrified in the country during the last two years?

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) : Government of India had launched Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in December 2014 for the rural areas with the objectives of electrification of all un-electrified villages as per Census 2011; Strengthening and augmentation of sub-transmission & distribution infrastructure in rural areas, including construction of HT and LT lines, metering at distribution transformers, feeders and consumers; and feeder segregation and electrification of villages across the country including Rajasthan.

Government of India had also launched the Pradhan Mantri Sahaj Bijli Har Ghar Yojana-Saubhagya in October, 2017 with the objective of achieving universal household electrification. The scheme entailed providing electricity connections to all un-electrified households in rural areas and all poor households in urban areas in the country. As on 31.3.2019, all households were reported electrified by the States, except 18,734 households in Left Wing Extremists (LWE) affected areas of Chhattisgarh. Subsequently, seven States namely Assam, Chhattisgarh, Jharkhand, Karnataka, Manipur, Rajasthan and Uttar Pradesh reported that around 19.09 lakh un-electrified households, identified before 31.03.2019, which were unwilling earlier but later on expressed willingness to get electricity connection. All these seven States have reported 100% household's electrification as on 31.03.2021. Since the launch of Saubhagya, a total of 2.817 crore households have been electrified, upto 31.03.2021.

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Under the aegis of Saubhagya scheme, which has now been closed, a total of 20,75,522 households have been reported as electrified in Rajasthan. Based on the request of Rajasthan, electrification of 2,10,843 additional households sanctioned under DDUGJY New in July, 2021 against which 33,523 households have been electrified as on 31.01.2022.

In addition, Government of India had launched Integrated Power Development Scheme (IPDS) in December, 2014 under which various Distribution Infrastructure projects such as Strengthening of sub-transmission and distribution networks in urban areas; Metering of distribution transformers / feeders / consumers in the urban areas; IT enablement works; Enterprise Resource Planning (ERP); Smart Metering; Gas insulated Sub-stations (GIS); and, Real Time Data Acquisition System (RT-DAS).

So far, projects worth Rs.30,802 Crore [with Government of India (GoI) Grant of Rs. 19,322 Crore] have been sanctioned under IPDS covering project components outlined herein, of which GoI Grant of Rs.16,717 Crore has been released to States/UTs.

(b) : State-wise and year-wise details of funds released under DDUGJY, Saubhagya and IPDS, are given at **Annexures-I, II & III** respectively.

(c) : As reported by the States, all the inhabited un-electrified census villages in the country stand electrified on 28th April, 2018. Under DDUGJY, 18,374 un-electrified census villages were reported to be electrified during the period from 2014-15 until 28.04.2018.

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ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 797 ANSWERED IN THE RAJYA SABHA ON 08.02.2022

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STATE-WISE AND YEAR-WISE DETAILS OF FUNDS RELEASED DURING THE LAST THREE YEARS AND THE CURRENT YEAR UNDER DDUGJY (INCLUDING RE & ADDITIONAL INFRA) i.e. 2018-19 TO 2021-22 (UP TO 31.12.2021)

(Rs. in crore)

Sl. No.	State/UT	2018-2019	2019-2020	2020-2021	2021-22 (up to 31.12.2021)	Total Grant Released=A+ B+C+D
		Grant Released (A)	Grant Released (B)	Grant Released (C)	Grant Released (D)	
1	Andhra Pradesh	177	8	8	12.84	206
2	Arunachal Pradesh	160	37	32	14.46	243
3	Assam	1,082	661	416	200.70	2360
4	Bihar	2,412	682	830	528.50	4453
5	Chhattisgarh	79	58	54	19.22	210
6	Gujarat	181	-	13	50.59	245
7	Haryana	22	50	5	37.01	114
8	Himachal Pradesh	15	40	37	2.43	94
9	J&K	527	65	35	-	627
10	Jharkhand	1,362	610	355	33.57	2361
11	Karnataka	451	283	13	60.82	808
12	Kerala	57	8	-	53.52	119
13	Ladakh	15	24	-	-	39
14	Madhya Pradesh	952	375	278	340.88	1946
15	Maharashtra	482	225	158	21.35	886
16	Manipur	41	46	50	17.95	155
17	Meghalaya	155	165	61	-	381
18	Mizoram	35	16	5	5.11	61
19	Nagaland	55	24	11	-	90
20	Odisha	1,369	330	122	59.11	1880
21	Punjab	42	115	16	-	173
22	Rajasthan	1,246	273	116	117.83	1753
23	Sikkim	21	9	28	-	58
24	Tamil Nadu	244	56	-	-	300
25	Telangana	61	74	-	62.92	198
26	Tripura	112	47	48	51.37	258
27	Uttar Pradesh	3,560	946	1,661	717.63	6885
28	Uttarakhand	270	269	5	0.12	544
29	West Bengal	1,281	261	149	81.91	1773
30	Goa	3	7	-	-	10
31	D&N Haveli	1	-	-	1.58	3
32	Puducherry	0	5	3	-	8
33	Andaman Nicobar Islands	-	-	2	3.18	5
	Grant Total	16469	5767	4511	2494.6	29242

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ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 797 ANSWERED IN THE RAJYA SABHA ON 08.02.2022

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STATE-WISE AND YEAR-WISE DETAILS OF FUNDS RELEASED DURING THE LAST THREE YEARS AND THE CURRENT YEAR UNDER SAUBHAGYA i.e. 2018-19 TO 2021-22 (UP TO 31.12.2021)

(Rs. in crore)

Sl. No.	State/UT	2018-2019	2019-2020	2020-2021	2021-22 (up to 31.12.2021)	Total Grant Released=A+B+C+D
		Grant Released(A)	Grant Released(B)	Grant Released (C)	Grant Released (D)	
1	Andhra Pradesh	-	-	-	-	-
2	Arunachal Pradesh	139.	14.	-	-	152.65
3	Assam	403.	121.	118.	-	642.08
4	Bihar	199.	136.	17.10	-	352.13
5	Chhattisgarh	219.00	32.	42.	38.12	331.19
6	Gujarat	-	-	-	-	-
7	Haryana	-	3.	-	-	2.98
8	Himachal Pradesh	0.82	3.	-	-	3.71
9	J&K	51.	-	-	-	51.43
10	Jharkhand	83.	4.	60.	28.3	175.18
11	Karnataka	-	39.	-	0.28	39.66
12	Kerala	-	26.	13.	11.75	51.14
13	Ladakh	-	-	-	-	-
14	Madhya Pradesh	147.	-	6.	88.61	242.02
15	Maharashtra	140.	43.	-	19.1	202.03
16	Manipur	35.	33.	12.	-	80.03
17	Meghalaya	98.	88.	1.	0.11	187.00
18	Mizoram	35.	-	6.	0.18	40.83
19	Nagaland	34.	-	-	9.12	43.41
20	Odisha	168.	-	-	-	168.41
21	Punjab	-	-	0.36	0.24	0.60
22	Rajasthan	103.	76.40	101.	25.95	306.26
23	Sikkim	-	0.53	1.	0.23	1.91
24	Tamil Nadu	-	-	-	-	-
25	Telangana	-	15.	-	1.39	16.77
26	Tripura	237.	8.	0.27	14.74.	259.79
27	Uttar Pradesh	523.	26.	52.	116.61	717.29
28	Uttarakhand	22.	7.	0.54	-	29.79
29	West Bengal	73.20	20.	16.	13.4	122.80
30	Goa	-	-	-	-	-
31	D&N Haveli	-	-	-	-	-
32	Puducherry	-	-	-	-	-
33	Andaman Nicobar Islands	-	-	-	-	-
	Grant Total	2,709	696	448	368	4221.09

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ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 797 ANSWERED IN THE RAJYA SABHA ON 08.02.2022

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IPDS SCHEME DISBURSEMENT DURING LAST THREE YEARS AND THE CURRENT YEAR

(Rs. in Crore)

Sl. No.	State/UT	FY 2018-19	FY 2019-2020	FY 2020-2021	FY 2021-2022	Total
1	A&N Islands	-	-	2	6	8
2	AP	18	29	101	23	170
3	Arunachal	-	15	56	23	94
4	Assam	-	273	75	40	387
5	Bihar	18	624	315	114	1,071
6	Chhattisgarh	1	23	169	56	248
7	Delhi	33	-	57	-	90
8	Goa	0	11	13	17	42
9	Gujarat	120	112	84	-	316
10	Haryana	30	42	72	2	146
11	HP	21	60	18	17	115
12	J&K/ Ladakh	-	58	228	17	303
13	Jharkhand	160	-	75	13	247
14	Karnataka	350	49	91	64	554
15	Kerala	0	19	225	39	284
16	Maharashtra	81	740	110	11	942
17	Manipur	64	-	-	-	64
18	Meghalaya	9	1	29	11	50
19	Mizoram	3	5	5	57	70
20	MP	123	364	202	53	742
21	Nagaland	8	74	-	7	89
22	Odisha	247	128	22	9	407
23	Puducherry	4	-	5	-	9
24	Punjab	20	120	42	5	187
25	Rajasthan	-	417	96	41	554
26	Sikkim	9	15	-	67	91
27	Tamil Nadu	24	596	27	84	730
28	Telangana	223	11	56	49	339
29	Tripura	6	24	85	5	120
30	UP	1,008	111	303	166	1,588
31	Uttarakhand	87	73	224	44	428
32	West Bengal	45	607	422	15	1,090
		2,713	**4,600**	**3,210**	**1,055**	11,578

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